

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal
2.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1079 of 2020	Interups Inc. Vs. Kuldeep Kumar Bassi & Ors. Resolution Professional of Asian Colour Coated Ispat Ltd.	Abhishek Anand	Mohana Nijhawan-R1 Ankur Mittal-R2 Ashlesha Khanna-R3
4.	Contempt Case (AT) No. 01 of 2021 in Comp. App. (AT) (Ins) No. 1100 of 2020	Committee of Creditors of Leel Electricals Ltd. Vs. Arvind Mittal IRP of Leel Electricals Ltd.	Ankur Mittal	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 783 of 2020	Oase Asia Pacific Pte Ltd. Vs. Axis Bank Ltd. & Ors.	Anjali Sharma	Nakul Sachdeva-R1 Salonee Kulkarni-R2 & R3
6.	Comp. App. (AT) (Ins) No. 993 of 2020	Air Travel Enterprises India Ltd. Vs. Union Bank of India and Ors.	Shivam Narang	Shinoj K. Narayana-R4

7.	Comp. App. (AT) (Ins) No. 1012 of 2020	Rahul Amin Suspended Director of Jyoti Ltd. Vs. Jyoti Ltd. & Ors.	Aastha Mehta	
8.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
10.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
12.	Comp. App. (AT) (Ins) No. 818 of 2019 Part Heard	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary- R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
13.	Comp. App. (AT) (Ins) No. 570 of 2020 Part Heard	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar